

COMPULSORY FAMILY PLANNING BILL*

SHRI VIKRAM MAHAJAN (Kangra): I beg to move for leave to introduce a Bill to provide for compulsory family planning for all citizens of the country.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory family planning for all citizens of the country."

The motion was adopted.

SHRI VIKRAM MAHAJAN: I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Madhu Limaye is not present here. There are so many Bills standing in his name.

PROF. MADHU DANDAVATE (Rajapur): Sir, can I move them on his behalf?

MR. DEPUTY-SPEAKER: You have not got any authorisation for that.

CONSTITUTION (AMENDMENT) BILL* (Amendment of Article 371)

SHRI VASANT SATHE (Akola): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI VASANT SATHE: I introduce the Bill.

FREE LEGAL AID TO THE POOR BILL*

SHRI VISHWANATH PRATAP SINGH (Phulpur): I beg to move for leave to introduce a Bill to provide for legal aid to poor citizens and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for legal aid to poor citizens and for matters connected therewith."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL—contd.

(Substitution of article 335)

By SHRI C. T. DHANDAPANI

MR. DEPUTY SPEAKER: We now take up further consideration of the Bill of Shri Dhandapani to further amend the Constitution of India. 4 hours were allotted. We have taken 3 hours and 5 minutes. There is a balance of 55 minutes.

Shri Darbara Singh was on his legs on the last occasion. He is not here. Anybody else who wants to speak? No. Then, I will call the Minister. Can you reply?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): We may need some more time. We will just submit the list.

MR. DEPUTY-SPEAKER: How can you do that? Anyway, somebody can get up and catch my eye.

SHRI K. RAGHU RAMAIAH: Here is one—Shri Siddayya.

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